



## **HON'BLE S HRI JUSTICE INDRAJIT MAHANTY**

Father's Name : Late Br.Ranjit Mahanty  
Mother's Name : Smt. Shakuntala Mahanty  
Born on : 11<sup>th</sup> November 1960  
Educational Qualification :  
School : MOUNT HERMON SCHOOL (+2) DARJEELING  
(WEST BENGAL)  
College : RAVENSHAW COLLEGE, CUTTACK (ORISSA)  
1<sup>st</sup> DIVN.  
Law : CAMPUS LAW CENTER (LL.B) 1<sup>ST</sup> DIVN.  
DELHI UNIVERSITY  
UNIVERSITY OF CAMBRIDGE (LL.M.)  
ENGLAND 1<sup>ST</sup> DIVN.

### **PROFESSIONAL EXPERIENCE**

1984 (O.S.B.C.380/84) : ENROLLED AS AN ADVOCATE WITH ORISSA  
STATE COUNCIL

PRACTISE IN THE FIELD OF COMMERCIAL  
LAW, ARBITRATION, TAXATION, CIVIL AND  
CRIMINAL, WRITS & SERVICE LAW.

BASED AT CUTTACK (ORISSA) CIVIL  
COURTS/ORISSA HIGH COURT/SUPREME  
COURT OF INDIA, CONDUCTED  
ARBITRATION  
PROCEEDING AT LONDON.

### **OTHER EXPERIENCE MEMBER**

- BAR COUNCIL OF INDIA – 1998-2003
- MANAGING TRUSTEE, BAR COUNCIL OF  
INDIA TRUST-2003

MEMBER  
MEMBER

- ORISSA STATE BAR COUNCIL–1989-TILL DATE
- BOARD OF GOVERNORS, NATIONAL LAW SCHOOL OF INDIA UNIVERSITY (BANGALORE) 2000-2003
- NALSAR – 2000-2002
- MOUNT HERMON SCHOOL, DARJEELING- 1997- 1999
- LARENCE SCHOOL (LOVEDALE) OOTY-2002 TILL DATE
- ORISSA HIGH COURT BAR ASSOCIATION
- SUPREME COURT BAR ASSOCIATION.

MEMBER